

# HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

(Office of Registrar General J&K High Court at Srinagar)

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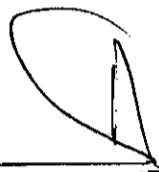
## ORDER

No. 622

Dated 03-09-2016

In partial modification to High Court Order No.667 dated 24-11-2008, it is hereby ordered that the note made below S.No.35 regarding bifurcation of Computer Sections of High Court of Jammu and Kashmir in the said order is hereby withdrawn as the same is held not-permissible under rules.

By order

  
\_\_\_\_\_  
(A.K. Koul)  
Registrar General 02-9-16

No. 18342-50/NG Dated 03-09-2016

### Copy forwarded to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Jammu for information of His Lordship.
2. Registrar Vigilance High Court of J&K Srinagar
- 3-4. Registrar Judicial, High Court Wing Srinagar/Jammu.
5. Secretary to Hon'ble Mr. Justice \_\_\_\_\_.
6. Incharge Legal Section High Court Main Wing.  
..... for information and n.a.
7. Incharge NIC High Court Wing Srinagar for uploading the same on the High Court Website.

  
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Registrar General  
02-05-16